GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 1845 ANSWERED ON 22.09.2020

GROUND WATER POLLUTION

1845. MS. RAMYA HARIDAS

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether indiscriminate use of chemicals and fertilizers during the last three years is a major cause of rapidly increasing ground water pollution in the country;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check ground water pollution during the last three years?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) & (b) Central Ground Water Board (CGWB) generates ground water quality data of the country on a regional scale as part of its ground water quality monitoring program and various scientific studies. These studies indicate the occurrence of Nitrate contamination which is mostly anthropogenic and its spread has been noticed in some areas, particularly areas adjoining habitations. Nitrate contamination can also be caused by excessive use of fertilizers. State-wise details of Nitrate contamination in ground water is given at **Annexure.**

(c) Water being State subject, initiatives on water management including taking corrective action related to ground water quality in the country is primarily States' responsibility. However, Central Pollution Control Board (CPCB) in association with State Pollution Control Boards/Pollution Control Committees (SPCBs/PCCs) is implementing the provisions of 'The Water (Prevention & Control) Act, 1974' & 'The Environment (Protection) Act, 1986' to prevent and control pollution.

Annexure referred to in reply to parts (a) & (b) of Unstarred Question No. 1845 to be answered in Lok Sabha on 22.09.2020 regarding "GROUND WATER POLLUTION".

State-wise Number of Partly Affected Districts with Nitrate Contaminants in Ground Water in India

S.No.	State/ UT	Nitrate (above 45 mg/l)
2	Telangana	10
3	Bihar	10
4	Chhattisgarh	12
5	Delhi	8
6	Gujarat	24
7	Haryana	21
8	Himachal Pradesh	6
9	Jammu & Kashmir	6
10	Jharkhand	11
11	Karnataka	29
12	Kerala	11
13	Madhya Pradesh	51
14	Maharashtra	30
15	Odisha	28
16	Punjab	21
17	Rajasthan	33
18	Tamil Nadu	29
19	Uttar Pradesh	59
20	Uttarakhand	4
21	West Bengal	5
22	Daman & Diu	1
23	Puducherry	1
	Total	Parts of 423 districts in 23 States & UTs
